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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

**CA (IB) No. 803/KB/2018
C.P. (IB) No. 506/KB/2017**

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST AUGUST, 2018, 10:30 A.M

Name of the Company		SREI Infrastructure Finance Limited -Vs- Resurgent Infratel Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA, Adv. }
2. NEHA SOMANI, Pr. CS } Applicant /
SREI Infrastructure Finance Ltd.

Somani
31/8/2018

↓

1. 31-08-2018 – CA(IB) No. 803/KB/2018 - CP(IB) No. 506/KB/2017 –
SREI Infrastructure Finance Limited Vs. Resurgent Infratel Pvt. Ld.

O R D E R

In. CA(IB) No. 803/KB/2018, the Ld. Counsel for the Applicant appeared.
He submits that the notice to the Liquidator is already served.

The Applicant is directed to file the affidavit of service on record.

The matter to come up for further consideration on 13-09-2018.

Sd

(Madan B Gosavi)
Member(Judicial)